

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH : NAGPUR

BAIL APPLICATION (BA) NO. 123/2020

Samir s/o Bhaskar Chatte

..vs..

State of Maharashtra, thr. P.S.O., Sitabuldi and anr.

Office Notes, Office Memoranda of Coram,
appearances, Court's orders of directions
and Registrar's orders

Court's or Judge's orders

Shri U.P. Dable, Advocate a/w Shri C.S. Dharmadhikari,
Advocate for applicant.
Shri A.M. Joshi, A.P.P. for State.

CORAM : VINAY JOSHI, J.
DATED : 23/04/2020

Heard at some length.

Learned A.P.P. submitted that entire charge-sheet
is not with him. He would go through the charge-sheet
and point out the incriminating material on next date.

Put up on 30.04.2020.

JUDGE

Trupti